where drilling was conducted during the last five years 1975-76 to 1979-80 is as follows:—

| | | | - | |
|-------------|---|-----|-----------|--------------------------|
| | | New | Old | |
| Assam | | 11 | 6* | *One Str- ucture |
| Meghalaya | | I | | extends from |
| West Bengal | | 4 | | Assam to |
| Nagaland | | | I | Nagaland and |
| Tripura | | 1 | 1 | listed under Nagaland |
| | | 17 | 8 | |
| | - | | | a at 1500 territorio |

Out of the 11 new structures taken up for drilling in Assam during the five years period, oil was found in one structure namely Demalgaon, 4 structures were found dry and drilling on 4 structures is currently in progress. Drilling on remaining two structures has been temporarily abandoned.

One structure drilled in Meghalaya was found dry.

In West Bengal 2 structures namely Bukultala and Galsi proved dry and testing of the remaining two structures namely Diamond Harbour and Radha is currently in progress.

Drilling in Gojalia and Baramura structure in Tripura is currently in progress. So far 4 wells have been drilled on the Baramura structure. Of these, 2 wells have proved gas bearing and testing of one well is currently in progress. Detailed testing in subsequent horizon of the fourth well is to be taken up.

Take-over of Management of Harika-Ropar Dam

6049. SHRI CHIRANJI LAL SHARMA: Will the Minister of ENERGY AND COAL be pleased to state:

- (a) steps taken or proposed to be taken to take-over the management of Harika-Ropar Dam from Punjab Government; and
 - (b) if so, the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b). The question of transfer of management of Harika and Ropar headworks to the Bhakra Beas Management Board, has been taken up with the Government of Punjab. The Chief Minister of Punjab has intimated that he would discuss this issue.

Surplus and Deficit States in Electricity and Per Capita Consumption

6050. SHRI M. RAMANNA RAI: Will the Minister of ENERGY AND COAL be pleased to state:

- (a) which are the States now having surplus of electricity and which are the States having deficit quantity of electric energy; and
- (b) what is the per capita consumption of electric energy State-wise?

THE MINISTER OF STATE IN THE MINISTRY $_{
m OF}$ ENERGY (SHRI VIKRAM MAHAJAN): (a) Himachal Pradesh, Kerala and Meghalaya are States having surplus energy, Punjab, Haryana, Rajasthan, Delhi, Gujarat, Tamil Nadu, Karnataka, Andhra Pradesh and Orissa are expected to meet their full requirement for the next 2-3 months depending upon the performance of power stations. If the monsoon is favourable, Andhra Pradesh and Orissa will become surplus States, All other State and Union territories are facing deficit in energy meeting maximum demand and in over a twenty-four hours cycle.

(b) The state-wise (including union territories) figures of per capita consumption of electricity during 1979-80 are given in the statement attached.

Statement

Per Capita Consumption of Electricity (Utilities and non-Utilities)*

| 10 | **** | |
|----|------|-----|
| in | KW | 111 |

| State/Union Territory | | | 1 | 1979-80* | |
|-----------------------|-------|-----|---|----------|--|
| 1 | | | _ | 2 | |
| Haryana | | | | 250 21 | |
| Himachal Pradesh | | | | 3 15 | |
| Jammu & Kashmi | t . | | | Sq. 05 | |
| Punjab | | | | 328 00 | |
| Rajasthan . | | | | 104 45 | |
| Uttar Pradesh . | | | | 95 51 | |
| Chandigarh . | | | | 326 17 | |
| Delhi | | | | ,8 , 73 | |
| Gujarat | | | | 239 96 | |
| Madhya Pradesh | | | | 93 5 | |
| Maharashtra . | | | | 223 37 | |
| Goa, Daman & D | iu . | | | 207 14 | |
| Dadra and Nagar | Havel | i . | | 46 51 | |
| Bihar (a | | | | 79 09 | |
| Orissa | | | | 116-30 | |
| West Bengala | | | | 112.57 | |
| A&N Islands . | | | | 49 18 | |
| Sikkim | | | | 39 53 | |
| Andhra Pradesh | | | | 95 13 | |
| Karnataka . | | | | 153 41 | |
| Kerala | | | | 103 83 | |
| Tamil Nadu . | | | | 181 - 30 | |
| | | | | | |

[@] Inclusive of electricity supplied by D.V.C.

| 1 | *************************************** | | 2 |
|--------------|---|------|----------|
| Pondicherry | | | 221 26 |
| Lakshadweep | | | 22 86 |
| Assam . | | | 34 20 |
| Manipur . | | | 5 64 |
| Meghalaya | | | 29 69 |
| Nagaland | | | 24 01 |
| Tripura . | | | 14 00 |
| Arunachal Pr | adesh | | 12 89 |
| Mizoram | | | 8 05 |
| All India | | | 1 ; 3 50 |
| | | | |

Sending of Samples of Drugs to Iran

6051, SHRI D. S. A. SIVAPRA-KASAM: Will the Minister of PETRO-LEUM AND CHEMICALS be pleased to state:

- (a) whether the Hindustan Antibiotic Limited sends samples of mediyear through the State cines this Trading Corporation of India to Iran and that country had rejected the samples as sub-standard; and
- (b) if so, the names of the medicines and in what respect they were sub-standard?

THE MINISTER OF PETROLEUM. FERTILIZERS CHEMICALS AND (SHRI VEERENDRA PATIL): (a) and (b) M/s. Iranian Pharmaceuticals Inc. placed an order with the State Chemicals and Pharmaceuticals Corporation of India Ltd. (CPC)-a subsidiary of State Trading Corporation of India, for supply of formulated drugs, such as, injections, capsules, tablets and syrups in January, 1980. The order was apportioned amongst the members of the Export Consortium of CPC, which inter alia, includes Hindustan Antibiotics Limited (HAL). The goods were ready for airlifting in March 1000. However, before the goods could be shipped the CPC as well as the associates of CPC received

^{*} Rough estimates.